

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI
ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted for Tis Hazari Court, Delhi with immediate effect:-

COMMITTEES FOR TIS HAZARI COURT COMPLEX

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Protocol & Reception Committee for Visiting Hon'ble Judges.	Sh. Rajesh Kumar Goel District Judge Comm. Court-02 (Central)	Chairperson
		Ms. Shagun Sharma District Judge-12 (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Ms. Helly Fur Kaur, JMFC (Mahila Court)-05 (West)	Member
		Ms. Sayesha Chadha, JMFC-08 (Central)	Member
2	Committee regarding Entry Pass System in Tis Hazari Courts. & Committee regarding Security, vehicles parking and traffic issues in & around THC Complex.	Sh. Naveen Kumar Kashyap Judge Family Court-02 (Central)	Chairperson
		Sh. Harjeet Singh Jaspal, ASJ (FTSC) (RC) (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Assistant Commissioner of Police (Subzi Mandi)	Member
		President/Secretary Delhi Bar Association, THC	Member
3	Committee to look after the working of De-Stress Room at Tis Hazari Court Complex.	Sh. Vineet Kumar, ASJ-02 (West)	Chairperson
		Sh. Sunil Kumar Sharma District Judge-04 (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
4	Condemnation Board and Committee to suggest and lay down principles & norms for condemnation of the articles by the board of condemnation, Tis Hazari Court	Sh. Harish Kumar, DJ (Comm. Court)-04 (West)	Chairperson
		Sh. Sachin Sood, District Judge, (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
5	Study Circle, Tis Hazari Court, Delhi.	Sh. Ajay Pandey, DJ (Comm. Court)-10 (Central)	Chairperson
		Sh. Satyabrata Panda, ASJ (SFTC)-01 (West)	Member
		Sh. Arvind Bansal, District Judge-05 (West)	Member
		The Secretary, DLSA (Central)	Member
		The Secretary, DLSA (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

6	Committee to assess and improvement for aesthetics of Foot-Over Bridge of Tis Hazari Court.	Sh.Mukesh Kumar, District Judge, Comm.Court-11 (Central)	Chairperson
		Sh. Vineet Kumar, ASJ-02 (West)	Member
		Sh. Dharmender Singh, District Judge-01 (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

ANJU BAJAJ CHANDNA

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Delhi

No. 39299-409/F.1(3)/Gaz/2026

Dated. 15 MAY 2026

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/ Rouse Avenue, Delhi.
3. The Officers concerned.
4. Sh. Mukesh Kumar Gupta, Pr. Judge, Family Court (N-W), Rohini Courts, Delhi.
5. Sh. Naresh Kumar Malhotra, DJ (CC) (South), Saket, New Delhi.
6. Sh. Virender Singh, PO-LC (RACC), New Delhi.
7. Sh. Abhay Chaudhary, JMFC-09 (Shahdara), KKD, Delhi.
8. The AO(J)/Branch In-Charge, all branches of Central District, Tis Hazari Courts, Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

ANJU BAJAJ CHANDNA

Principal District & Sessions Judge (HQs)
Delhi